We are in consultation with the Madras Government on the subject

Written Answers

SHRI K. C GEORGE: Already there is a road What is necessary is to have a bridge.

SHRI A. K. CHANDA: As I said. this matter is receiving our most active consideration.

EXPORT OF BEEF

- *214 DR P C. MITRA: Will the Minister for Commerce and Industry be pleased to state.
- (a) how many tons of beef were exported from Calcutta port during the years 1950-51 and 1951-52 to foreign countries
- (b) the names of the foreign countries to which beef was exported with the quantity consigned to each during the years 1950-51 and 1951-52, and
- (c) the total export duties received by Government on this account during each of these years?

THE MINISTER FOR COMMERCE (SHRI D P. KARMARKAR) (a) and (b). The figures of exports of beef are not recorded separately in official statistics.

(c) No export duty is leviable on export of beef

I might also add Sir that India is not a regular exporter of beef or any other kind of meat except in the form of what they take for seamen for consumption in ships and for passengers in ocean-going vessels.

CHAIRMAN. The question Mn hour is over.

WRITTEN ANSWERS TO QUESTIONS

COMMINITY PROJECTS VISITED BY U S. AMBASSADOR IN INDIA

+207 SHRI H C MATHUR. Will the Minister for Planning be pleased to

state the names of the community projects which have been visited by Mr G. V. Allen, American Ambassador to India, and whether he has made any suggestions or observations on the working of these projects?

to Questions

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): First part-Nilokheri.

Second part-Yes.

'215. [Postponed to 14th September 1953.]

IMPORT OF CONDUIT PIPES

- *216. SHRI H. C. MATHUR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government are aware that a number of importers of Bombay have imported conduit pipes under item 39(c)n of the Import Trade Control policy although only conduit accessories could be imported under the said item; and
- (b) how much conduit pipes have been so imported and what action Government have taken against the importers?

THE MINISTER FOR COMMERCE (SHRI D P KARMARKAR) (a) and (b). Some reports of this nature have¹ been received Information about actual imports is not yet available. Preliminary enquiries show that some import licences were made out erroneously. The matter is under investigation. Meanwhile, holders such licences have been asked not to import conduit pipes and licences are being amended. Cases where irrevocable firm commitments are claimed are being carefully scrutinised.

DIPLOMATIC ENCLAVE

- 217. SHRIMATI VIOLET ALVA: Will the Minister for Works, Housing AND SUPPLY be pleased to state:
- (a) the total acreage of the Diplomatic Enclave in New Delhi;

- (b) the names of the foreign missions who have purchased plots in the Diplomatic Enclave and the price paid by each; and
- (c) the cost incurred by Government for the development of land of this Diplomatic Enclave?

THE MINISTER FOR WORKS.
HOUSING AND SUPPLY (SARDAR
SWARAN SINGH): (a) 964 acres.

- (b) A statement is placed on the Table of the House.
- (c) Rs. 96:26 lakhs up to the end of July 1953.

Statement

Name of foreign; mission					Price paid
					Rs.
United Kingdom					20,49,350
Pakistan			•		10,15,750
Burma		٠			5.08,300
Japan (2 p	lots)		•		10,18,980
Indonesia			•		3,68,700
Ceylon				•	3,42,945
Belgium			•	•	4,38,400
Thailand	•		-		3.20.000
Australia					10.09,800
Portugal	٠.		•	•	2,69,100
		_	Total	•	73.41,325

RATES OF ELECTRIC POWER SUPPLIED BY THE D.V.C. AND THE SINDRI FERTILIZER FACTORY

- *218. SHRI R. G. AGARWALA: Will the Minister for Irrigation and Power be pleased to state:
- (a) whether there is any difference in rates for the supply of electric power from the Damodar Valley Corporation through the Tilaiya Dam and the electric power supplied by the Sindri Fertilizer Factory; and
- (b) if the answer to part (a) be in the affirmative, what are the reasons for this difference in rates?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir

(b) The rates charged for supply of power from Tilaiya are those fixed for the power generated at the Diesel powerhouse installed at Tilaiya for the construction of the Tilaiya project.

The sets at the main powerhouse are still on trial and power is distributed alternately from the Diesel powerhouse and the main powerhouse. The cost of generation at the main powerhouse is being worked out and the selling rate will be fixed in due course.

*219 [Postponed to 14th September 1953.1

HOURS OF WORK OF ARTISTES IN A.I.R.

- *220. DR. R. B. GOUR: Will the Minister for Information and Broad-casting be pleased to state:
- (a) whether Government have fixed the hours of work of the permanent staff artistes; and
- (b) if so, what are the hours and on what basis they have been fixed?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) There are no permanent staff artistes in All India Radio.

(b) Does not arise.

GRADES AND ALLOWANCES OF ARTISTES IN A.I.R.

*221. DR. R. B. GOUR: Will the Minister for Information and Broad-casting be pleased to state whether it is a fact that the grades of pay and allowances of the artistes are not made known to them at the time of their recruitment?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): No, Sir. The contract offered to staff artistes at the time of their appointment indicates their terms of service and emoluments. No grades of pay have been prescribed for such artistes.